

Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench : Ahmedabad

Statement of registered Appeal's / Application's between 01/08/2017 to 31/08/2017.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<u>Statement of registered application's</u>				
1	E/EH / 10555/2017 -in- E/11108/2017-DB	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
2	E/EH / 10556/2017 -in- E/11122/2017-DB	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
3	E/EH / 10557/2017 -in- E/11110/2017-DB	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
4	E/EH / 10558/2017 -in- E/11109/2017-DB	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
5	E/EH / 10559/2017 -in- E/11111/2017-DB	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
6	E/EH / 10560/2017 -in- E/11116/2017-DB	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
7	E/EH / 10561/2017 -in- E/11117/2017-DB	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
8	E/EH / 10562/2017 -in-	02/08/2017	Inox India Pvt Ltd -Vs-	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017

	E/11118/2017-DB		C.C.E. & S.T.-Vadodara-ii	
9	E/EH / 10563/2017 -in-	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
10	E/EH / 10564/2017 -in-	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
11	E/EH / 10565/2017 -in-	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
12	E/EH / 10566/2017 -in-	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
13	E/EH / 10567/2017 -in-	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
14	E/EH / 10568/2017 -in-	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
15	E/EH / 10569/2017 -in-	02/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIA-VAD-EXCUS-002-APP-502-516-16-17 Dated : 10/01/2017
16	C/EH / 10570/2017 -in-	04/08/2017	Welspun Steel Ltd -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-009-17-18 Dated : 01/05/2017
17	C/CROSS / 10571/2017 -in-	07/08/2017	Man Industries India Limited -Vs- C.C.-Kandla	OIA-KDL-CUSTM-000-APP-027-16-17 Dated : 29/11/2016
18	E/CROSS / 10572/2017 -in-	09/08/2017	C.C.E. & S.T.-Rajkot -Vs-	OIA-RAJ-EXCUS-000-APP-232-233-16-17 Dated : 31/03/2017

	E/11362/2017-SM		Rolex Rings Private Limited	
19	E/CROSS / 10573/2017 -in-	09/08/2017	C.C.E. & S.T.-Rajkot -Vs- Rolex Rings Private Limited	OIA-RAJ-EXCUS-000-APP-232-233-16-17 Dated : 31/03/2017
20	E/ORS / 10574/2017 -in-	26/07/2017	Renaissance Corporation Ltd -Vs- C.C.E.-Kutch (gandhidham)	OIA-KCH-EXCUS-000-APP-095-098-16-17 Dated : 31/03/2017
21	E/COD / 10575/2017 -in-	09/08/2017	Renaissance Corporation Ltd -Vs- C.C.E.-Kutch (gandhidham)	OIA-KCH-EXCUS-000-APP-095-098-16-17 Dated : 31/03/2017
22	E/ROA / 10576/2017 -in-	11/08/2017	C.C.E. & S.T.-Surat-i -Vs- Rajwani Synthetic Pvt Ltd	OIA-RKA/641/SRT-I/2008 Dated : 29/08/2008
23	C/COD / 10577/2017 -in-	14/08/2017	Avinash Sumerchand Jindal -Vs- C.C.-Kandla	OIO-KDL-CUSTOM-000-COM-016-17-18 Dated : 27/04/2017
24	C/COD / 10578/2017 -in-	16/08/2017	Bright Shiptrans Pvt Ltd -Vs- C.C.-Mundra	Not.O-F-NO-S-07-07-CBS-MUNDRA-2017-18 Dated : 18/04/2017
25	C/EH / 10579/2017 -in-	16/08/2017	Bright Shiptrans Pvt Ltd -Vs- C.C.-Mundra	Not.O-F-NO-S-07-07-CBS-MUNDRA-2017-18 Dated : 18/04/2017
26	E/EH / 10580/2017 -in-	17/08/2017	Aia Engineering Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-082-087-2016-17 Dated : 29/03/2017
27	E/EH / 10581/2017 -in-	17/08/2017	Aia Engineering Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-082-087-2016-17 Dated : 29/03/2017
28	E/EH / 10582/2017 -in-	17/08/2017	Aia Engineering Ltd -Vs-	OIA-AHM-EXCUS-001-APP-082-087-2016-17 Dated : 29/03/2017

	E/11240/2017-SM		C.C.E.-Ahmedabad-i	
29	E/EH / 10583/2017 -in- E/11237/2017-SM	17/08/2017	Aia Engineeringf Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-082-087 -2016-17 Dated : 29/03/2017
30	E/EH / 10584/2017 -in- E/11316/2017-SM	17/08/2017	Aia Engineering Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-082-087 -2016-17 Dated : 29/03/2017
31	E/EH / 10585/2017 -in- E/11238/2017-SM	17/08/2017	Aia Engineering Ltd -Vs- C.C.E.-Ahmedabad-i	OIA-AHM-EXCUS-001-APP-082-087 -2016-17 Dated : 29/03/2017
32	E/ROM / 10586/2017 -in- E/1083/2008-DB	18/08/2017	Powergrid Corp Od India Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	OIA-29-30/2008/AHD-III/CE/KCG/C OMMR-A Dated : 24/04/2008
33	C/COD / 10587/2017 -in- C/11522/2017-DB	14/08/2017	Shri Avinash Jindal -Vs- C.C.-Kandla	OIO-KDL-CUSTOM-000-COM-015-17 -18 Dated : 27/04/2017
34	E/COD / 10588/2017 -in- E/11524/2017-DB	03/08/2017	Sharad Haribhai Naik -Vs- C.C.E. & S.T.-Vapi	OIO-SIL-EXCUS-000-COM-105-16-1 7 Dated : 11/04/2017
35	C/CROSS / 10589/2017 -in- C/10501/2017-S M	21/08/2017	Reliance Industries Limited -Vs- C.C.-Kandla	OIA-KDL-CUSTOM-000-APP-035-16- 17 Dated : 14/12/2016
36	C/COD / 10590/2017 -in- C/11531/2017-DB	21/08/2017	Avinash Jindal -Vs- C.C.-Kandla	OIO-KDL-CUSTOM-000-COM-020-17 -18 Dated : 24/04/2017
37	C/COD / 10591/2017 -in- C/11532/2017-DB	21/08/2017	Jindal Wood Industries -Vs- C.C.-Kandla	OIO-KDL-CUSTOM-000-COM-020-17 -18 Dated : 27/04/2017
38	C/ROA / 10592/2017	22/08/2017	Hastimal Jain -Vs-	OIO-24/MP/2004 Dated : 25/11/2004

	-in- C/272/2005-DB		C.C.E. & S.T.-Surat-ii	
39	C/ROA / 10593/2017 -in- C/273/2005-DB	22/08/2017	Hastimal Jain -Vs- C.C.E. & S.T.-Surat-ii	OIO-25/MP/2004 Dated : 15/12/2004
40	E/ROA / 10594/2017 -in- E/786/2006-DB	22/08/2017	Hastimal Jain -Vs- C.C.E. & S.T.-Surat-i	OIO-18/MP/2005 Dated : 20/10/2005
41	E/COD / 10595/2017 -in- E/11541/2017-DB	22/08/2017	Swan Sweets Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-209-210-16-17 Dated : 24/03/2017
42	E/COD / 10596/2017 -in- E/11545/2017-DB	22/08/2017	Swan Sweets Pvt Ltd -Vs- C.C.E. & S.T.-Rajkot	OIA-RAJ-EXCUS-000-APP-209-210-16-17 Dated : 24/03/2017
43	E/COD / 10597/2017 -in- E/11552/2017-SM	23/08/2017	Bharat Jayantilal Shah -Vs- C.C.E. & S.T.-Bhavnagar	OIA-BHV-EXCUS-000-APP-272-16-17 Dated : 31/03/2017
44	C/ROM / 10598/2017 -in- C/121/2012-SM	28/08/2017	Plastene India Limited -Vs- C.C.-Kandla	OIA-38-42/2012/CUS/COMMR-A-/KDL Dated : 23/03/2012
45	ST/ROA / 10599/2017 -in- ST/11527/2015-SM	28/08/2017	Regal Shipping Pvt Ltd -Vs- C.C.E.-Kutch (gandhidham)	OIA-KCH-EXCUS-000-APP-014-15-16 Dated : 29/05/2015
46	E/EH / 10600/2017 -in- E/11269/2017-DB	28/08/2017	Inox India Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-ii	OIO-VAD-EXCUS-002-COM-66-16-17 Dated : 16/03/2017
47	C/COD / 10601/2017 -in- C/11567/2017-DB	28/08/2017	Alang Auto General Engg Co Pvt Ltd -Vs- C.C.-Jamnagar(prev)	OIA-JMN-CUSTM-000-APP-007-17-18 Dated : 07/04/2017